

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 1

CUSTOMS Appeal No. 12082 of 2015- DB

(Arising out of OIA-AHD-CUSTM-000-APP-108-15-16 dated 24/08/2015 passed by the Commissioner of Customs (Appeals)-Ahmedabad)

RUDRA SENSOR

.....Appellant

3rd Floor, Karnavati Complex,
Opposite Baroda Expressway,
Above Indian Bank, C T M,
Ahmedabad, Gujarat

VERSUS

COMMISSIONER OF CUSTOMS- Ahmedabad

.....Respondent

Custom House,
Near All India Radio, Navrangpura,
Ahmedabad, Gujarat

APPEARANCE:

Shri R R Dave, Consultant for the Appellant

Shri Girish Nair, Assistant Commissioner (AR) for the Respondent

CORAM:

HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

HON'BLE MR. SATENDRA VIKRAM SINGH, MEMBER (TECHNICAL)

DATE OF HEARING: 13.05.2025

DATE OF DECISION: 10.09.2025

SATENDRA VIKRAM SINGH

The appeal is disposed of. For order, see order of date in Customs Appeal No. 13989 of 2014.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

**(SATENDRA VIKRAM SINGH)
MEMBER (TECHNICAL)**